

SLP(C)No. 11004 OF 2001

ITEM No.40

Court No. 3

SECTION XIV  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.11004/2001

(From the judgement and order dated 21/03/2001 in FAO 123/01  
of The HIGH COURT OF DELHI AT N. DELHI)

SUSHIL KUMAR BAGGA

Petitioner (s)

VERSUS

CHANDER KANTA SHARMA & ANR.

Respondent (s)

(With prayer for interim relief & Office Report)

Date : 11/02/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE  
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s) Mrs.Amita Gupta,Adv.(NP)

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.  
.SP2

In view of the request contained in the letter  
circulated by learned counsel for the petitioner, the  
matter is adjourned for one week.

.SP1

(Neelam Kawatra)  
Court Master

(S. Krishnan)  
Court Master